

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL  
ALLAHABAD**

REGIONAL BENCH

**SERVICE TAX CONDONATION OF DELAY APPLICATION NO. 70169 OF 2019**

**SERVICE TAX MISCELLANEOUS APPLICATION NO. 70485 OF 2019  
IN**

**SERVICE TAX APPEAL NO. 70243 OF 2019**

(Arising out of Order-in-Appeal No. 408-ST/APPL/LKO/2018 dated 01.08.2018 passed by the Commissioner (Appeal), Customs, GST & Central Excise, Lucknow)

**Commissioner, CGST & Central  
Excise, Lucknow**

**....Appellant**

**Versus**

**M/s. Blackwood Developers (P) Ltd.**

**...Respondent**

Mahmoodabad Estate Building,  
15-Hazratganj, Lucknow, U.P-226001

**APPEARANCE:**

Shri B.K. Jain, Authorized Representative for the Department  
None for the Respondent

**CORAM:**

**HON'BLE MR. JUSTICE DILIP GUPTA, PRESIDENT  
HON'BLE MR. P.V. SUBBA RAO, MEMBER (TECHNICAL)**

**DATE OF HEARING/DECISION: September 24, 2021**

**FINAL ORDER NO. 70235 / 2021**

**JUSTICE DILIP GUPTA**

The Department wishes to withdraw this appeal because of the prescribed monetary limit in the instructions dated August 22, 2019. The applications are allowed and the appeal is dismissed as withdrawn.

**(JUSTICE DILIP GUPTA)  
PRESIDENT**

**(P.V. SUBBA RAO)  
MEMBER (TECHNICAL)**

Archana